NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/8/2016

NAME OF THE PETITIONER(S)

: Eshaque & 3 Ors

NAME OF THE RESPONDENT(S)

: M/s. Biomass Briquetting Fuel Technologies Pvt ltd

UNDER SECTION

: 241(1), 242(4), 213, 447, 448, 444

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Adv. Alhul. K.P

Petitrono

ORDER

Shri K P Athul, counsel for petitioner present. Counsel for respondents called but absent. Counsel for petitioner stated that he received a communication from the senior counsel for respondents that he has met with an accident and could not attend the Tribunal today. Considering his request the matter is adjourned for filing of counter by the respondents. Put up on 25.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)